

## NOTICE

Please take notice that Hon'ble Division Bench No.I comprising Hon'ble The Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will sit on 17.05.2022 at 02.15 P.M and take up the cases listed before Their Lordships through V.C.

Please take notice that Hon'ble Mr. Justice Sanjay Kumar Dwivedi will sit single on 17.05.2022 at 9.00 A.M. in Court No. 09 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Mr. Justice Sanjay Prasad will sit single on 17.05.2022 at 9.00 A.M. in Court No. 24 and take up the cases listed before His Lordship.

By Order,

Sd/-

(Sanjay Kumar Singh No.II)  
Joint Registrar (L&C)I/c

Dated the 16<sup>th</sup> May, 2022  
High Court of Jharkhand, Ranchi



**VACATION BENCH CAUSELIST For Tuesday The 17<sup>th</sup> May 2022**  
**COURT NO. 1 (THROUGH VC)**  
**DIVISION BENCH (BENCH ID-24852)**  
**AT 2:15 PM**  
**HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

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**Orders(with defect)**

1	W.P (PIL)/4290/2021 At 2:15 P.M	SHIV SHANKAR SHARMA <b>vs</b> THE STATE OF JHARKHAND	RAJEEV KUMAR VIJAY RANJAN SINHA	AMIT KUMAR DAS SAURAV KUMAR RAJIV RANJAN ADVOCATE GENERAL PRASHANT PALLAV SAHAY GAURAV PIYUSH RAHUL LAMBA MADAN PRASAD
IA NO, 4349/2022 (For Modification of Order), 7340/2021 (For Grant of interim order) PREVENTION OF MONEY LAUNDERING ACT.				
2	W.P (PIL)/727/2022 At 2:15 P.M	SHIV SHANKAR SHARMA <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	RAJEEV KUMAR VIJAY RANJAN SINHA	PRASHANT PALLAV SAURAV KUMAR RAJIV RANJAN ADVOCATE GENERAL AMIT KUMAR DAS MADAN PRASAD AMRITANSH VATS SHIVAM UTKARSH SAHAY
IA NO, 2717/2022 (For Grant of interim order) MINES MATTER				

**VACATION BENCH CAUSELIST For Tuesday The 17<sup>th</sup> May 2022**

**COURT NO. 9**

**SINGLE BENCH (BENCH ID-24854)**

**AT 9:00 AM**

**HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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**Orders(with defect)**

1	W.P(C)/2292/2022	SHIVAM SCHOOL OF NURSING THROUGH ITS SECRETARY SMT PRAMILA DEVI <b>vs</b> THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPTT OF HEALTH FAMILY WELFARE AND MEDICAL EDU	RUPESH SINGH PRAN PRANAY	SACHIN KUMAR
IA NO, 4351/2022 (For Issuance of Admit Card and appear in the Examination) EXAMINATION MATTER				
2	W.P(C)/2295/2022	MS BURNPUR CEMENT LIMITED REPRESENTED BY SHRI SUMAN KUMAR <b>vs</b> THE STATE OF JHARKHAND THROUGH DIRECTOR INDUSTRIES DEPTT OF INDUSTRY	RICHA SANCHITA RIYA NARAIN	MANISH MISHRA
IA NO, 4352/2022 (For STAY OF PROCEEDINGS) EMPLOYEES' STATE INSURANCE ACT				

**VACATION BENCH CAUSELIST For Tuesday The 17<sup>th</sup> May 2022**  
**COURT NO. 24**  
**SINGLE BENCH (BENCH ID-24881)**  
**AT 9:00 AM**  
**HON'BLE MR. JUSTICE SANJAY PRASAD**

**Fresh Filing (Admission)**

1	A.B.A./3813/2022	MAHESH MANDAL ALIAS MAHESH KUMAR MANDAL <b>vs</b> THE STATE OF JHARKHAND	KAUSHAL KISHOR MISHRA	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
2	A.B.A./3818/2022	SANJAY SAHU <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	RAKESH RANJAN
	PUBLIC GAMBLING ACT			
3	A.B.A./3819/2022	AJAY KUMAR SINGH ALIAS SANGEET SINGH ALIAS SANJEET SINGH <b>vs</b> THE STATE OF JHARKHAND	SURAJ SINGH SUNIL SINGH	MANOJ KR MISHRA
	ARMS ACT,1959			
4	B.A./5283/2022	KRISHNA SINGH <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	WILD LIFE PROTECTION ACT 1972			
5	B.A./5284/2022	SURAJ ORAON <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SATISH PRASAD
	ARMS ACT,1959			
6	B.A./5285/2022	NITESH KUMAR YADAV <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SANAT KUMAR JHA
	INDIAN PENAL CODE, 1860			
7	B.A./5286/2022	JAGJIVAN RAM <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SHIV SHANKAR KUMAR
	ARMS ACT,1959			
8	B.A./5287/2022	ROHAN BOSE ALIAS BAPI BOSE <b>vs</b> THE STATE OF JHARKHAND	DILIP KR CHAKRAVERTY GAURAV KUMAR RAMESH KUMAR	ANURADHA SAHAY
	INDIAN PENAL CODE, 1860			
9	B.A./5288/2022	RAM CHANDAN DUBEY <b>vs</b> THE STATE OF JHARKHAND	DILIP KR CHAKRAVERTY GAURAV KUMAR RAMESH KUMAR	MD. HATIM
	INDIAN PENAL CODE, 1860			
10	B.A./5289/2022	BIRENDRA KUMAR DAS <b>vs</b> THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL Shambhu Nath Tiwari	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
11	B.A./5290/2022	SANTOSH DAS ALIAS SANTOSH KUMAR DAS <b>vs</b> THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL Shambhu Nath Tiwari	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			

12	B.A./5291/2022	ANIS GURANG <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SUNIL KUMAR DUBEY
	INDIAN PENAL CODE, 1860			
13	B.A./5292/2022	MD QUAYUM ANSARI <b>vs</b> THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL Shambhu Nath Tiwari	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			
14	B.A./5293/2022	RAVI KUMAR <b>vs</b> THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL Shambhu Nath Tiwari	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			
15	B.A./5294/2022	SANTOSH KUMAR DAS <b>vs</b> THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL Shambhu Nath Tiwari	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			
16	B.A./5295/2022	DILKHUSH ANSARI <b>vs</b> THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL Shambhu Nath Tiwari	PRABHU DAYAL AGRAWAL
	INDIAN PENAL CODE, 1860			
17	B.A./5296/2022	AJAY KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	DILIP KR CHAKRAVERTY GAURAV KUMAR RAMESH KUMAR	JITENDRA PANDEY
	INDIAN PENAL CODE, 1860			
18	B.A./5301/2022	SAIPH ANSARI <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005			
19	B.A./5302/2022	ANIL BHUIYAN <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SAKET KUMAR
	INDIAN PENAL CODE, 1860			
20	B.A./5303/2022	RIYAJ ANSARI <b>vs</b> THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			